

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 323**

IA-4439/2023 IA-3363/2022

In

(IB)-342(ND)/17

**IN THE MATTER OF:**

M/s. Navrana Advanced Nano Products Developments International

**.....APPLICANT/PETITIONER**

**SECTION**

**U/s 10 of IBC, 2016**

**Order delivered on 31.01.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **21.02.2024.**

**Sd/-**

**(Court Officer)**